

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3913
ANSWERED ON:18.12.2012
ACTION ON PENDING CASES
Sivasami Shri C.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether India has urged the Interpol to expedite action on the long pending cases against those who operated against the country;
- (b) if so, the details thereof;
- (c) whether it is a fact that there are 670 Interpol Notices of various kinds concerning India that are pending and out of these, 577 are Red Notices; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): National Central Bureau (NCB) of India [which is a part of Central Bureau of Investigation (CBI)] has sent a message to Interpol Secretariat General on 23.05.2012 requesting Interpol to persuade NCBs of the concerned foreign States for tracing the 31 Red Notice subjects who are likely to visit those countries and are wanted in Bombay Bomb Blast Cases of 1993.

(c) & (d): The number of notices keeps varying. As on 12.12.2012, there are 679 Notices of which 577 are Red Notices, 44 Blue Notices, 05 Green Notices and 53 Yellow Notices.